



2026:AHC:14480

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 2977 of 2025

Hari Prasad

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s) : Prabhakar Pal

Counsel for Respondent(s) : Avinash Chandra Srivastava, C.S.C.

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Heard learned counsel for the petitioner, Mr. M.N. Mishra, learned Additional Chief Standing Counsel for the State-respondents and Mr.Avinash Chandra Srivastava, learned counsel for Land Management Committee.

2. The instant public interest litigation has been filed for the following relief:-

"I. issue a writ, order or direction in the nature of mandamus directing the respondent authorities to remove the illegal encroachment of the respondent No.4 from gata no.534 area 2.646 hectare situated at village Madhipur, Tehsil-Jasrana, District-Firozabad which is recorded as reserved land of forest department and to take proper legal action against the respondent no.4 for his illegal encroachment."

3. In compliance of the order of this Court dated 24.9.2025, instruction dated 4.11.2025 sent by District Magistrate, Firozabad is taken on record.

4. Mr. M.N. Mishra, learned Additional Chief Standing Counsel for the State-respondents on the basis of the instruction submitted that order dated 31.10.2025 has been passed under Section 3/5 of Public Premises Act in case No.2422 of 2024 in respect to plot No.534 area 0.0644 hectare. He further submitted that order has been passed by Sub Divisional Officer to hand over the plot to the forest department (Social Forestry) accordingly. He further submitted that in view of the order dated 31.10.2025 passed by Sub Divisional officer no further cause of action

survives in the matter.

5. Considering the order dated 31.10.2025 passed under Section 3/5 of Public Premises Act in respect to the plot in question no further cause of action survives in the matter.

6. The instant public interest litigation is accordingly, disposed of.

(Chandra Kumar Rai,J.)

January 20, 2026

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